

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-503
IB-157/ND/2022
IA/1456/2023

IN THE MATTER OF:

M/s. Access Edutech Pvt. Ltd.

....Applicant

Vs.

M/s. Innovision Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vinay Kumar Jain, Mr. Mohana Sharda, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/1456/2023:-

Heard the submissions made by Ld. Counsel on behalf of Applicant and non-Applicant. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)